

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-38/2022/8136/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Jitu Mani Barman,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati, the <sup>th</sup> 29 August, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJG/4352 Dated 28.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.09.2023 and 07.09.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 02.09.2023, till the morning of 08.09.2023**, has been granted. The Additional District & Sessions Judge, Goalpara and in his absence, the Civil Judge & Assistant Sessions Judge Goalpara and in his absence, the Chief Judicial Magistrate, Goalpara and in his absence, the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-38/2022/8137/A, dated** , 29-08-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**